

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 17.10.2019 (THURSDAY)
COURT OF CHAIRPERSON
02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 980 of 2019	DCM Shriram Ltd. Vs. Amresh Shukla & Ors.	Prem Prakash	Rahul Sharma Shilpi Choudhary- COC Abhishek Pratap Singh-RP

By Order

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